

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL NEW DELHI

O.A. No. 125 of 2017 & 217 of 2017

IN THE MATTER OF :-

Court on its own Motion

....PETITIONER.

VERSUS.

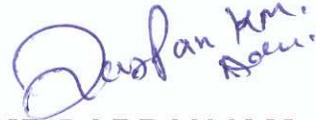
State of Karnataka & ORS.

....RESPONDENTS.

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THROUGH



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Date:-10/08/2020

Place New Delhi

O.A No. 125/2020.

10.08.2020

Para wise Reply of the Minor Irrigation Department to Concise Submissions by Amicus Curiae - Raj Panjwai, Senior Advocate of Sl.No.15 a & b of National Green Tribunal dated 07-08-2020 issued in regard to Pipeline Alignment Along the Periphery of Varthur Lake.

15.(Sl. 15) of Hon'ble Justice Santosh Hegde Committee Report dated 06.03.2020

a. It is admitted that laying of the pipeline by the Minor Irrigation Department was without authority of law and it is liable for fine. Secondly, no enquiry has been conducted till date to examine the guilt of the officers involved in the dumping of thousands of cubic meters of C&D Debris on the Varthur lake bed for an ostensible object of laying of pipeline.

It is submitted that the Minor Irrigation & Ground Water development Department, Government of Karnataka has taken up execution of K&C valley "Lifting of 440MLD Secondary treated sewage water from the Bellandur and K&C valley STP's to Narasapura pond onwards, to fill 126 tanks in Kolar District and Chintamani taluk which are drought areas in Chikkaballapura district Karnataka.

This Project envisaged improving the groundwater table in drought affected region, rejuvenation of bore wells and open wells which is the only way to bring the parched lands back into the main stream of agricultural activities thereby indirectly improving the ecosystem, and providing the water for agricultural use in the drought prone area and **also this has helped in enhancement of the climatic conditions with a positive effect on the ecosystem in the region is very well in line with the motive and intentions of the national green tribunal.**

The original alignment was passing through the present main road and bund of the Varthur lake. While executing the work the local public objected to the alignment as it was very inconvenient to the public and traffic for every day commutation. White field NGO's lead by R.K. Mishra objected to the cutting of white topped main road which was laid very recently by BBMP under "TENDER SURE" (**google map is produced herewith and marked as ANNEXURE R- 1**)

Hence, a joint inspection on 24-01-2017 was done at the site by BBMP Commissioner, Minor Irrigation Secretary, Chief Engineer, Superintending

Engineer, Executive Engineer along with R.K. Mishra and representatives of contractor. After elaborate discussion the final decision was taken to fix the pipeline alignment along the Periphery of Varthur lake (**Translated Proceedings copy date 24-1-2017 is produced herewith and marked as ANNEXURE R- 2)**)

The pipeline alignment for K & C valley lift irrigation scheme is approved, along the periphery of Varthur lake. There was an existing old road along the periphery of the said lake which can be seen by Google map dated: 31-11-2017, before commencement of pipe laying work. (**Satellite Image is produced herewith and marked as ANNEXURE R- 3)**)

Since the K & C valley lift irrigation project involved laying of 12.00m long & 2.40 m. dia cement coated mild steel pipes weighing 20 tonnes each which has to be conveyed by cranes weighing more than 40 tonnes. As there was no proper connectivity to the work spot ,for the movement of heavy vehicles to lay the pipes, temporary approach road was formed. Formation of temporary approach was very much essential for laying of such heavy pipes to facilitate movement of heavy machinery. Apart from this the temporary approach was also required since the ground below the lake bed was slushy over which such heavy machineries could not be moved.

The pipe line was laid along the periphery of the tank bed only. In few places, the pipe were laid just inside the boundary line because the alignment of pipe line could not be taken exactly along the boundary line due to acute bends.

But after the completion of pipe laying, The Tahsildar, K.R. Puram undertook surveying of the west side of the tank area, as a result of which the tank water spread area was increased by approximately 10 Acres. The increased water spread as identified by the Tahsildar is not linear and also not parallel to the pipeline and the land is in the form of pockets between chainage 883.30m to 1733.30 m

In the meeting held on 20.09.2017, chaired by Principal Secretary, Urban Development, it was decided to remove the temporary approach immediately after completion of work.

As per the direction/ orders Sl.No:19 & 20 of National Green Tribunal(NGT) as mentioned in Sl. No.1 &2,The Department of Minor Irrigation has removed the C&D debris used for formation of temporary approach and the compliance report of the same has been submitted to The Member Secretary, KSPCB(NGT), Parisara Bhavan, Bangalore vide letter No.TA3 AE/15 No. 2202 dated 17.08.2019, Office of the Chief Engineer, Minor Irrigation (South), Bangalore.

3.

(After removal of C&D debris photos are produced herewith and marked as ANNEXURE R- 4)

The people of these districts are dependent on Minor Irrigation tanks and bore wells. It is also observed that since last 15 years before the implementation of the project numerous tanks had gone dry due to paucity of rainfall. There is a major positive impact on the environment and climatic conditions in this drought filled areas if the 126 tanks in this region are filled with the secondary treated water of KC Valley project which is already under implementation and till date we have successfully filled 70 tanks out of 126 and is showing positive impact in the region .This upgraded climate will have a sustainable positive effect and will be of immense help to the people of this region for all their water scarcity needs .

Considering the above work, the process necessitated inevitably was to collect and dump the debris of this project in an existing temporary approach kaccha road all the above processes were involved for the sole PURPOSE OF PROJECT IMPLEMENTATION only. Further the C&D debris has been removed as per the directions of NATIONAL GREEN TRIBUNAL.

Hence considering the above facts the allegations against the guilt of the officers involved in the dumping of C and D Debris on periphery of Varthur lake for laying of pipeline is highly condemnable as the project is carried out for the benefits of the people of that region and is of human benefits and environment enhancements . It is purely carried out for good and needy purpose and there is a clear intention of Environment enhancements and all the protocols carried out has been adhering to NGT GUIDELIN. Hence, we would like to conclude that the officers have completely done the work for BENEFIT OF PEOPLE AND ENHANCEMENT OF ENVIRONMENT and there is no matter of them being GUILT and they are not liable to any sort of enquiry or actions.

It is humbly prayed before this Hon'ble Tribunal that the officers may not be held liable for the laying of the pipelines. The above facts was placed before the Monitoring Committee, the committee has observed that the laying of the pipeline was without any authority of law and non – approval of the competent authority. Therefore, the department is humbly praying this Hon'ble Tribunal to consider the prayer of the Department.

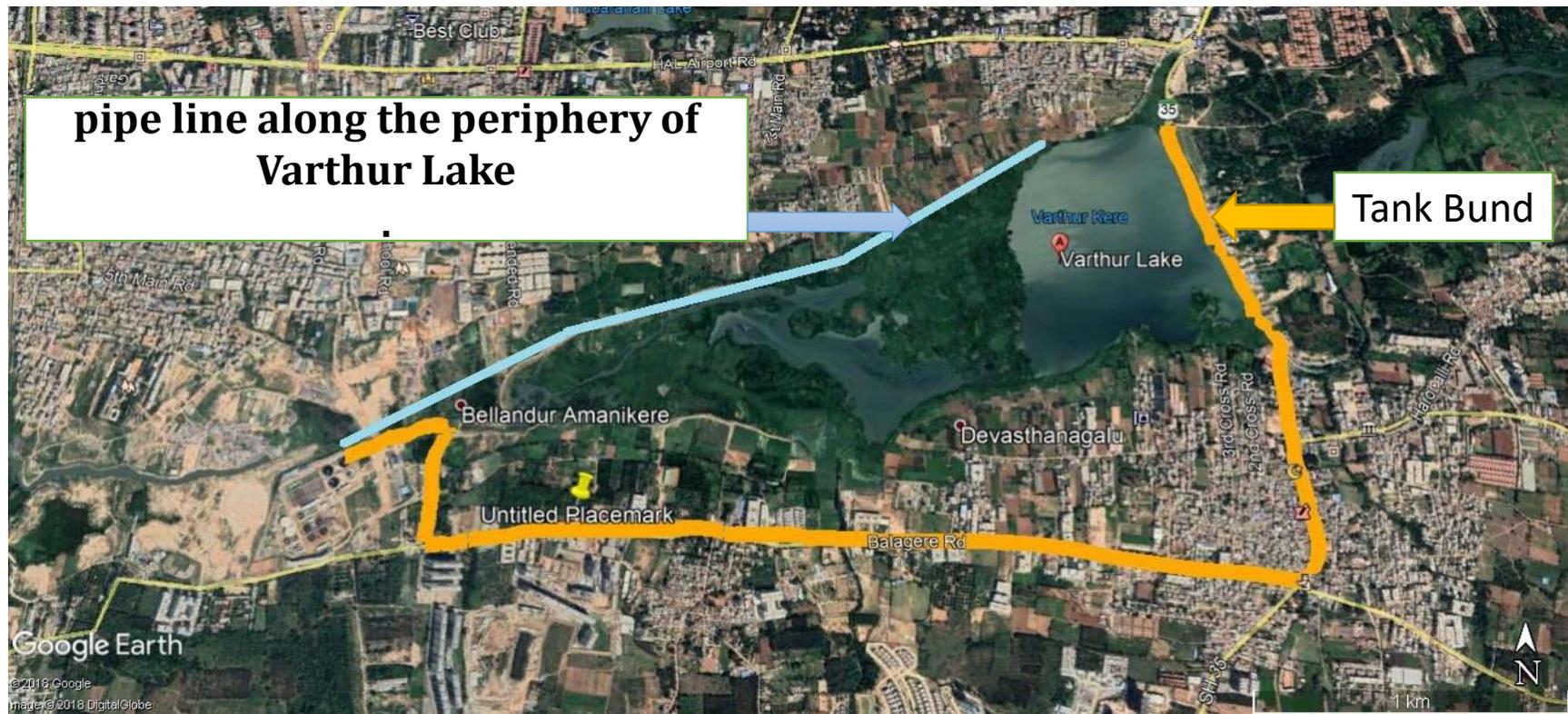
Pg. 56 of Compliance report dated 29.7.2020 @ Sl. No. 17

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ANNEXURE R- 1

Satellite image showing Varthur Lake area(Before laying of the Pipe line by Minor Irrigation Department updated as on 31.11.2017



Not to scale

- Approximate 3.5 km of pipe line from Bellandur STP near Beliger to edge of Varthur lake.
- original alignment of pipeline along main bund.

Joint inspection report dated 24/01/2017 submitted by Sri. Prabhakar H. Chini, Secretary to Government, Water Resources (Minor Irrigation) Department regarding filling of processed waste water of Bangalore City to total 126 tanks in Kolar District and Chintamani Taluk in Chikkaballapura District through pipeline lift irrigation**Officers presented:**

1. Sri. Manjunath Prasad – Commissioner, BBMP, Bengaluru
2. Sri. B. Devaraj – Chief Engineer, Minor Irrigation (South), Bengaluru
3. Sri. Prahnad – Chief Engineer, Road, BBMP, Bengaluru
4. Sri. M. Ravindrappa – Superintendent Engineer, Minor Irrigation Circle, Bengaluru
5. Sri. S.N. Krishnappa – Executive Engineer, Minor Irrigation Division, Kolar
6. Smt. Lakshmu – Assistant Executive Engineer, Minor Irrigation Sub-Division, Varthur
7. Sri. Ashok H. Bagi – Assistant Engineer, Minor Irrigation Sub-Division, Varthur
8. Sri. R.K. Mishra – Chairman, Vision Group, Bengaluru
9. Sri. Subhash – Chief General Manager, Megha Engineering & Infrastructure Ltd.
10. Sri. Vijay Kumar Reddy – General Manager, Megha Engineering & Infrastructure Ltd.

It is inspected to carry the pipeline work for filling up of processed Secondary treated sewage water from the Bangalore at Bellandur and K&C valley STP's to Narasapura kere onwards to fill 126 tanks in Kolar District and Chintamani taluk in Chikkaballapura district through intended lift irrigation project from K&C valley STP's Unit via Ambedkar Colony, H.A.L., Kempapura, Yamalur Bridge, Prestige Tech Park where two channels joins near the bridge till chain 4.10 km.

Then, the pipeline has to be joined the Bellandur STP's. through a narrow road at Kariyammana Agrahara, Kadubisanahalli Ring Road, Panattur, Bellandur Railway Crossing and Bellandur Main Road. (Chain from 4.10 km to 9.18 k.m.). But, it is instructed to take necessary action regarding possibilities to carry this pipeline beside rain water channel till Bellandur S.T.P. through Prestige Tech Park, after inspecting.

Further, it is discussed about carrying the pipeline through the already intended pipeline from Bellandur S.T.P. in the limits of Varthur tank via Old Air

Fort Road, Whitefield Road, Hope Farm Circle, Channasandra Road, Thirumashetty Circle and Koralur, it means till chain 12.40 k.m. But further, it is instructed the Chief Engineer to take necessary further action to carry the pipeline by changing the said route by way of alternative pipeline route causing minimum trouble to the farmers i.e., by carrying till Varthur kodi in the limits of Varthur tank from Bellandur S.T.P. and further via in front of White Colombia Asia Hospital through 400 mtr Whitefield Road and there, by taking right deviation, via Haladur Road, Immidahalli road till Channasandra road, after inspecting possibilities in detail and then after receipt of report from the contractors. The Hon'ble Commissioner has also concurred with the same as it is appropriate route, in the interest of public. Then the pipeline may be carried till Narasapura tank via already intended route. It is instructed the Chief Engineer, Minor Irrigation (South), Bengaluru to approve said pipeline route.

The said project is the prestigious project of the Government and as there is a pressure from the Government and from the Department to complete the work of filling up the water to total 126 tanks in Kolar District and Chinthamani taluk in Chikkaballapur District within 15th of this August 2017, it is instructed the Chief Engineer to take immediate action in this regard.

Sd/-

Secretary to Government Water Resources
Department (Minor Irrigation),
Bengaluru

No:SaKa/SaNiE/14/2017 dated 01/02/2017

Copy to:

1. The Commissioner, BBMP, Bengaluru.
2. The Chief Engineer, Minor Irrigation (South), Bengaluru, for information.
3. The Chief Engineer, Road, BBMP, Bengaluru.
4. The Executive Engineer, Minor Irrigation Division, Kolar, for further necessary action.
5. The Assistant Executive Engineer, Minor Irrigation Sub-Division, Varthur, PWD Guest House, Jeevan Bhima Nagar, Bengaluru, for information and further appropriate action.
6. M/s. Megha Engineering & Infrastructure Limited, No.10, 1st Floor, 3rd Main, 16th Cross, G.D. Park Layout, Vaiyyalikaval, Bengaluru – 560003, with an order to get done the ganaiting work by your representatives presented in the spot as per the specifications of the tender.
7. Office copy.

ANNEXURE R- 3

Satellite Image Shows Varthur Lake area (Before laying of the Pipe line by Minor Irrigation Department (31 -11- 2017)

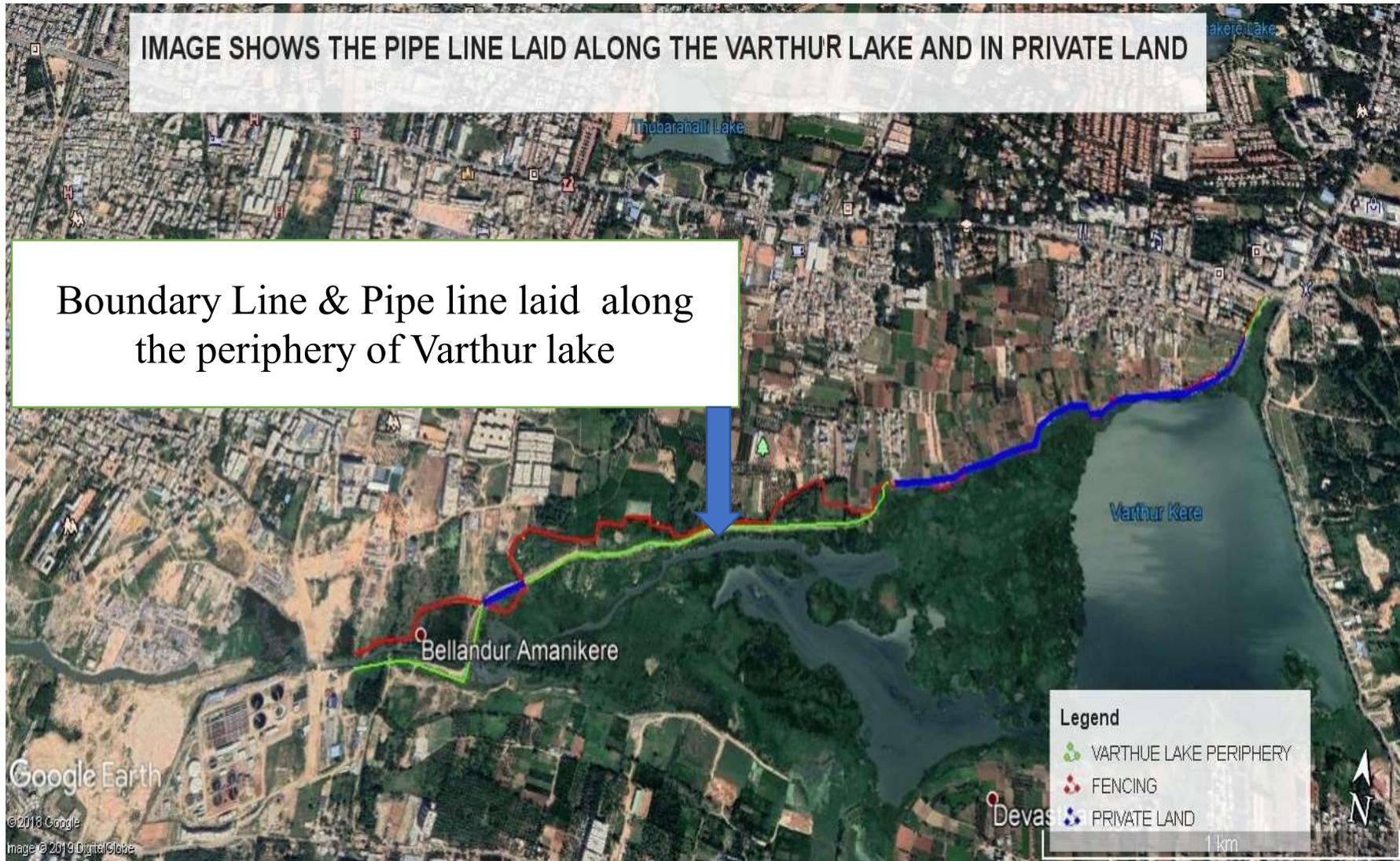


Image shows Before laying of the Pipe line by Minor Irrigation Department



ANNEXURE R- 3

Satellite Image Shows Boundry line & pipe line along the periphery of Varthur Lake



ANNEXURE R- 4

IMAGE SHOWS THE C&D DEBRIS REMOVED ALONG THE PERIPHERY OF VARTHUR LAKE

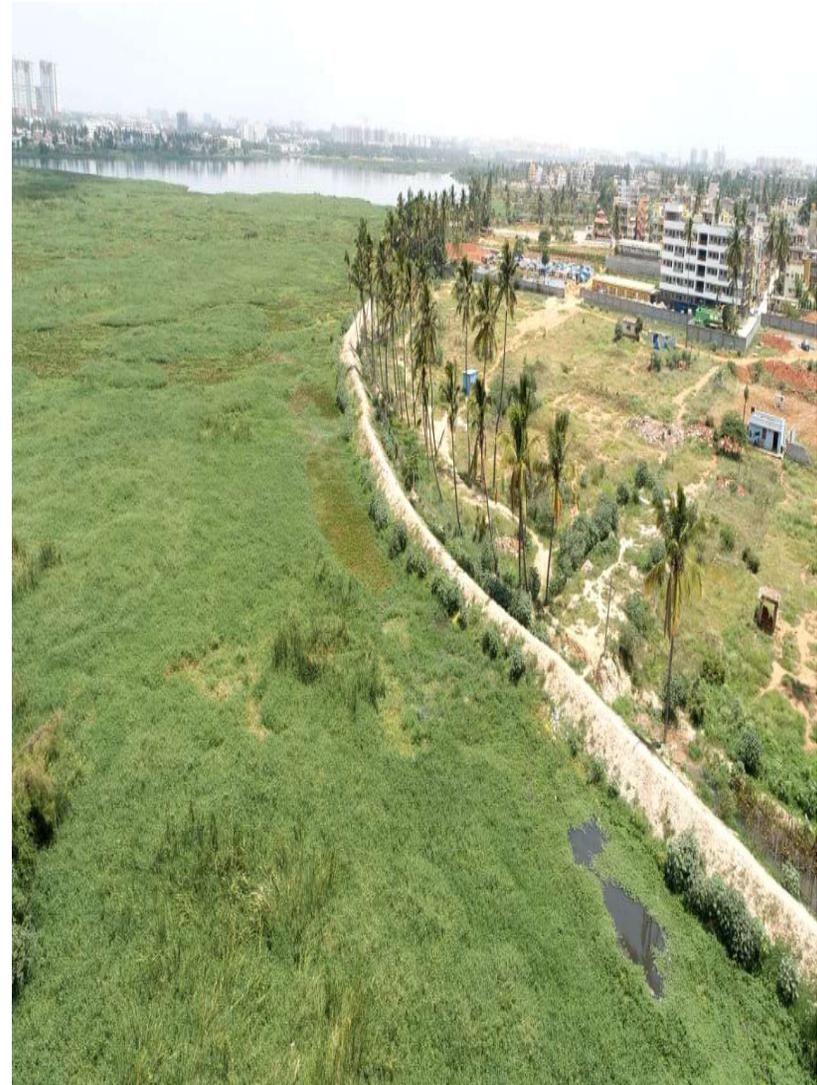
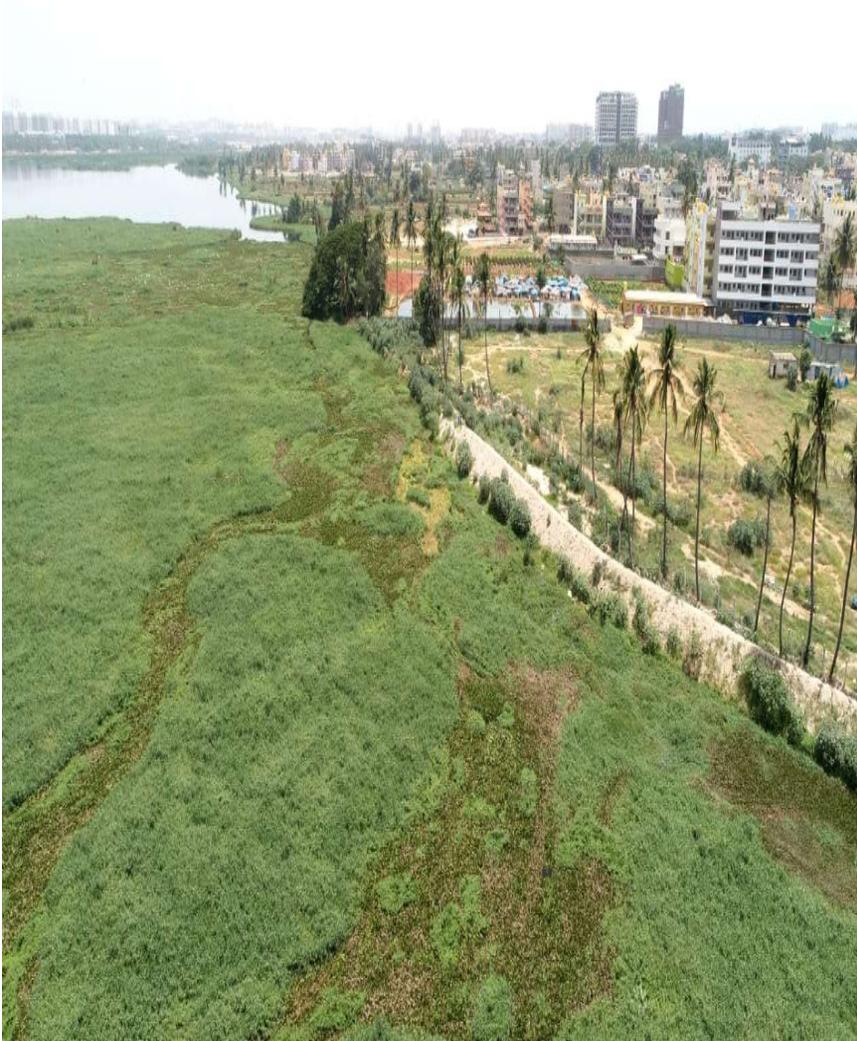


IMAGE SHOWS THE C&D DEBRIS REMOVED ALONG THE PERIPHERY OF VARTHUR LAKE



IMAGE SHOWS THE C&D DEBRIS REMOVED ALONG THE PERIPHERY OF VARTHUR LAKE



Satellite Image Shows after laying of pipe line along the periphery of Varthur Lake



ಪ್ರಭಾಕರ್ ಹೆಚ್. ಚೀಠೆ ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ಜಲ ಸಂಪನ್ಮೂಲ (ಸಣ್ಣ ನೀರಾವರಿ) ಇಲಾಖೆ ಬೆಂಗಳೂರು ರವರು ದಿನಾಂಕ: 24/01/2017 ರಂದು ಬೆಂಗಳೂರು ನಗರದ ಸಂಸ್ಕರಿಸಿದ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಕೋಲಾರ ಜಿಲ್ಲೆಯ ಹಾಗೂ ಚಿಕ್ಕಬಳ್ಳಾಪುರ ಜಿಲ್ಲೆಯ ಚಿಂತಾಮಣಿ ತಾಲ್ಲೂಕಿನ ಒಟ್ಟು 126 ಕೆರೆಗಳಿಗೆ ತುಂಬಿಸುವ ಏತ ನೀರಾವರಿ ಯೋಜನೆಯ ಪೈಪ್‌ಲೈನ್ ಪಂಕ್ತೀಕರಣ ಮಾರ್ಗ ಪರಿವೀಕ್ಷಣೆಯ ಪರಿವೀಕ್ಷಣಾ ಟಿಪ್ಪಣಿ.

ವಾಜರಿದ್ದ ಅಧಿಕಾರಿಗಳು:-

1. ಶ್ರೀ ಮಂಜುನಾಥ್ ಪ್ರಸಾದ್ - ಆಯುಕ್ತರು ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು
2. ಶ್ರೀ ಬಿ.ದೇವರಾಜ್ - ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ (ದಕ್ಷಿಣ), ಬೆಂಗಳೂರು
3. ಶ್ರೀ. ಪ್ರಹ್ಲಾದ್ - ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ರಸ್ತೆಗಳು ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
4. ಶ್ರೀ. ಎಂ.ರವೀಂದ್ರಪ್ಪ - ಅಧೀಕ್ಷಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ವೃತ್ತ, ಬೆಂಗಳೂರು
5. ಶ್ರೀ ಎಸ್.ಎನ್.ಕೃಷ್ಣಪ್ಪ - ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ವಿಭಾಗ, ಕೋಲಾರ.
6. ಶ್ರೀಮತಿ ಲಕ್ಷ್ಮಿ - ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ಉಪ-ವಿಭಾಗ, ವರ್ತೂರು
7. ಶ್ರೀ ಅಶೋಕ್ ಹೆಚ್ ಬಾಗಿ - ಸಹಾಯಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ಉಪ-ವಿಭಾಗ, ವರ್ತೂರು
8. ಶ್ರೀ. ಆರ್.ಕೆ.ಮಿಶ್ರಾ - ಅಧ್ಯಕ್ಷರು ವ್ಹಿಜನ್ ಗ್ರೂಪ್ ಬೆಂಗಳೂರು.
9. ಶ್ರೀ. ಸುಭಾಶ್ - ಚೀಫ್ ಜನರಲ್ ಮ್ಯಾನೇಜರ್ ಮೆಫಾ ಇಂಜಿನಿಯರಿಂಗ್ & ಇನ್ಫ್ರಾಸ್ಟ್ರಕ್ಚರ್ ಲಿಮಿಟೆಡ್.
10. ಶ್ರೀ ವಿಜಯ ಕುಮಾರ್ ರೆಡ್ಡಿ - ಜನರಲ್ ಮ್ಯಾನೇಜರ್ ಮೆಫಾ ಇಂಜಿನಿಯರಿಂಗ್ & ಇನ್ಫ್ರಾಸ್ಟ್ರಕ್ಚರ್ ಲಿಮಿಟೆಡ್.

> ಬೆಂಗಳೂರು ನಗರದ ಸಂಸ್ಕರಿಸಿದ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಕೋಲಾರ ಜಿಲ್ಲೆಯ ಹಾಗೂ ಚಿಕ್ಕಬಳ್ಳಾಪುರ ಜಿಲ್ಲೆಯ ಚಿಂತಾಮಣಿ ತಾಲ್ಲೂಕಿನ ಒಟ್ಟು 126 ಕೆರೆಗಳಿಗೆ ತುಂಬಿಸುವ ಏತ ನೀರಾವರಿ ಯೋಜನೆ ಕಾಮಗಾರಿಯ ಪೈಪ್‌ಲೈನ್ ಪಂಕ್ತೀಕರಣವನ್ನು ಕೆ ಸಿ ವ್ಯಾಲಿ ಎಸ್.ಟಿ.ಪಿ ಘಟಕದಿಂದ ಅಂಬೇಡ್ಕರ್ ಕಾಲೋನಿ, ಹೆಚ್.ಎ.ಎಲ್, ಕೆಂಪಾಪುರ, ಯಮಲೂರು ಬ್ರಡ್, ಪ್ರಿನ್ಸೇಜ್ ಟೆಕ್ ಪಾರ್ಕ್ ವರೆಗೆ ಅಂದರೆ ಎರಡು ಕಾಲುವೆಗಳು ಬಂದು ಸೇರುವ ಸೇತುವೆ ಬಳಿ ಅಂದರೆ ಸರಪಳಿ 4.10 ಕಿ.ಮೀ ವರೆಗೆ ಉದ್ದೇಶಿಸಿರುವ ಪಂಕ್ತೀಕರಣದಲ್ಲಿ ಪೈಪ್ ಲೈನ್‌ನನ್ನು ಕೊಂಡೊಯ್ಯಲು ಪರಿಶೀಲಿಸಲಾಯಿತು.

ಇಲ್ಲಿಂದ ಮುಂದೆ ಪೈಪ್ ಲೈನ್ ಪಂಕ್ತೀಕರಣವನ್ನು ಕಿರಿದಾದ ರಸ್ತೆ ಕರಿಯಮ್ಮನ ಅಗ್ರಹಾರ, ಕಾಡುಬಿಸನಹಳ್ಳಿ ರಂಗ ರೋಡ್, ಪಣತ್ತೂರು, ಬೆಳ್ಳಂದೂರು ರೈಲ್ವೆ ಕ್ರಾಸಿಂಗ್, ಬೆಳತ್ತೂರು ರಸ್ತೆ ಮುಖಾಂತರ ಬೆಳ್ಳಂದೂರು ಎಸ್.ಟಿ.ಪಿ.ಗೆ ಸೇರುವುದು ಆಗಿರುತ್ತದೆ. (ಅಂದರೆ ಸರಪಳಿ 4.10 ರಿಂದ 9.18 ಕಿ.ಮೀ ವರೆಗೆ) ಆದರೆ ಈ ಪಂಕ್ತೀಕರಣವನ್ನು ಮಳೆ ನೀರುಗಾಲುವೆ ಪಕ್ಕದಲ್ಲಿ ಪ್ರಿನ್ಸೇಜ್ ಟೆಕ್ ಪಾರ್ಕ್ ಮುಖಾಂತರ ಬೆಳ್ಳಂದೂರು ಎಸ್.ಟಿ.ಪಿ.ವರೆಗೆ ಕೊಂಡೊಯ್ಯುವ ಬಗ್ಗೆ ಸಾಧ್ಯಸಾಧ್ಯತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ತಿಳಿಸಿದರು.

ಮುಂದುವರೆದು ಬೆಳ್ಳಂದೂರು ಎಸ್.ಟಿ.ಪಿಯಿಂದ ವರ್ತೂರು ಕೆರೆಯ ಪರಿಧಿಯಲ್ಲಿ ಸಿದ್ಧಾಪುರ, ಹಳೇ ಎರ್‌ಪೋರ್ಟ್ ರಸ್ತೆ, ವೈಟ್‌ಫೀಲ್ಡ್ ರಸ್ತೆ, ಹೋವ್‌ಫಾರ್ಡ್ ಸರ್ಕಲ್, ಚನ್ನಸಂದ್ರ ರಸ್ತೆ, ತಿರುಮಲಶೆಟ್ಟಿ ವೃತ್ತ ಮತ್ತು ಕೊರಳೂರು ರಸ್ತೆವರೆಗೆ ಅಂದರೆ ಸರಳಿ 12.40 ಕಿ. ಮೀ ವರೆಗೆ ಹಾಲಿ ಉದ್ದೇಶಿಸಿರುವ ಪಂಕ್ತೀಕರಣದಲ್ಲಿ ಪೈಪ್ ಲೈನ್ ವನ್ನು ಕೊಂಡೊಯ್ಯಲು ಚರ್ಚಿಸಲಾಯಿತು. ಆದರೆ ಸದರಿ ಮಾರ್ಗವನ್ನು ಬದಲಿಸಿ ಪರ್ಯಾಯ ಮಾರ್ಗ ಅಂದರೆ ಸಾರ್ವಜನಿಕರಿಗೆ ಕನಿಷ್ಠತಮ ತೊಂದರೆಯಾಗುವ ಪಂಕ್ತೀಕರಣದಲ್ಲಿ ಅಂದರೆ ಬೆಳ್ಳಂದೂರು ಎಸ್.ಟಿ.ಪಿಯಿಂದ ವರ್ತೂರು ಕೆರೆಯ ಪರಿಧಿಯಲ್ಲಿ ವರ್ತೂರು ಕೋಡಿವರೆಗೂ ತಂದು ಅಲ್ಲಿಂದ ಮುಂದೆ ವೈಟ್ ಕೊಲಂಬಿಯಾ ಏಷ್ಯಾ ಅಸ್ಟ್ರಕ್

ಮುಂಭಾಗ ಸರಿ ಸುಮಾರು 400 ಮೀಟರ್ ವೈಟ್‌ಫೀಲ್ಡ್ ರಸ್ತೆ ಮುಖಾಂತರ ಸಾಗಿ ಅಲ್ಲಿಂದ ಬಲಕ್ಕೆ ತಿರುಗಿ ಹಳದೂರು ರಸ್ತೆ ಮಾರ್ಗವಾಗಿ ಇಮ್ಮಡಿಹಳ್ಳಿ ರಸ್ತೆ ಮುಖಾಂತರ ನಾಗೊಂಡನಹಳ್ಳಿ ರಸ್ತೆಯಿಂದ ಚನ್ನಸಂದ್ರ ರಸ್ತೆವರೆಗೆ ಪೈಪ್ ಲೈನ್ ಪಂಕ್ತೀಕರಣವನ್ನು ಕೊಂಡೊಯ್ಯುವ ಬಗ್ಗೆ ಸಾಧ್ಯಸಾಧ್ಯತೆಗಳನ್ನು ಕೂಲಂಕುಷವಾಗಿ ಪರಿಶೀಲಿಸಿ ಗುತ್ತಿಗೆದಾರರಿಂದ ವರದಿ ಪಡೆದು ಮುಂದಿನ ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಹಾಜರಿದ್ದ ಮುಖ್ಯ ಇಂಜಿನಿಯರ್‌ರವರಿಗೆ ತಿಳಿಸಿದರು. ಸದರಿ ಮಾರ್ಗವು ಸಾರ್ವಜನಿಕರ ಹಿತದೃಷ್ಟಿಯಿಂದ ಅತ್ಯಂತ ಸೂಕ್ತ ಮಾರ್ಗ ಎಂಬುವುದಾಗಿ ಮಾನ್ಯ ಆಯುಕ್ತರು ಸಹ ತಮ್ಮ ಅಭಿಪ್ರಾಯ ವ್ಯಕ್ತಪಡಿಸಿದರು. ತದನಂತರ ಉದ್ದೇಶಿರುವ ಮಾರ್ಗದಲ್ಲಿ ನರಸಾಪುರ ಕೆರೆಯ ವರೆಗೂ ಪೈಪ್ ಲೈನ್ ಪಂಕ್ತೀಕರಣವನ್ನು ಕೊಂಡೊಯ್ಯಬಹುದಾಗಿದೆ. ಸದರಿ ಪೈಪ್ ಲೈನ್ ಪಂಕ್ತೀಕರಣವನ್ನು ಅನುಮೋದನೆ ನೀಡಲು ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ (ದಕ್ಷಿಣ) ಬೆಂಗಳೂರು ಇವರಿಗೆ ತಿಳಿಸಲಾಯಿತು.

ಸದರಿ ಕಾಮಗಾರಿಯು ಸರ್ಕಾರದ ಪ್ರತಿಷ್ಠಿತ ಕಾಮಗಾರಿಯಾಗಿದ್ದು ಇದೇ ಆಗಸ್ಟ್ 15, 2017ರ ಒಳಗೆ ಪೂರ್ಣಗೊಳಿಸಿ ಕೋಲಾರ ಜಿಲ್ಲೆ ಹಾಗೂ ಚಿಂತಾಮಣಿ ತಾಲ್ಲೂಕಿನ ಒಟ್ಟು 126 ಕೆರೆಗಳಿಗೆ ನೀರು ಉಣಿಸಲು ಸರ್ಕಾರದ ಹಾಗೂ ಇಲಾಖೆಯ ಒತ್ತಡ ಇರುವುದರಿಂದ ಈ ಬಗ್ಗೆ ತಕ್ಷಣ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಮುಖ್ಯ ಇಂಜಿನಿಯರ್‌ರವರಿಗೆ ತಿಳಿಸಿದರು.



ಸರ್ಕಾರದ ಕಾರ್ಯರ್ಥಿಗಳು
ಜಲ ಸಂಪನ್ಮೂಲ ಇಲಾಖೆ (ಸಣ್ಣ ನೀರಾವರಿ)
ಬೆಂಗಳೂರು

ಸಂಖ್ಯೆ: ಸಕಾ / ಸನೀಇ / 14 / 2017 / ದಿನಾಂಕ: 01/02/2017

ಪ್ರತಿಯನ್ನು ಮಾಹಿತಿಗಾಗಿ

1. ಆಯುಕ್ತರು ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
2. ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ (ದಕ್ಷಿಣ), ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿಗಾಗಿ ಕಳುಹಿಸಿದೆ.
3. ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ರಸ್ತೆಗಳು ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
4. ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ವಿಭಾಗ, ಕೋಲಾರ ರವರಿಗೆ ಮುಂದಿನ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಕಳುಹಿಸಿದೆ.
5. ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ಉಪ-ವಿಭಾಗ, ವರ್ತೂರು, ಪಿ.ಡಬ್ಲ್ಯೂ.ಡಿ ವಸತಿಗೃಹ, ಜೀವನ್ ಭೀಮಾ ನಗರ, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿಗಾಗಿ ಹಾಗೂ ಮುಂದಿನ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಕಳುಹಿಸಿದೆ.
6. ಮೆ|| ಮೆಫಾ ಇಂಜಿನಿಯರಿಂಗ್ ಮತ್ತು ಇನ್ವಾಸ್ಟ್‌ಮೆಂಟ್ಸ್ ಲಿಮಿಟೆಡ್, ನಂ.10, 1ನೇ ಮಹಡಿ, 3 ನೇ ಮುಖ್ಯ ರಸ್ತೆ, 16 ನೇ ಅಡ್ಡ ರಸ್ತೆ, ಜಿ.ಡಿ. ಪಾರ್ಕ್ ಬಡಾವಣೆ, ವೈಯಾಲಿಕಾವಲ್, ಬೆಂಗಳೂರು-560003 ರವರಿಗೆ ಕಳುಹಿಸುತ್ತ, ತಾವುಗಳು ಸ್ಥಳದಲ್ಲಿರುವ ತಮ್ಮ ಪ್ರತಿನಿಧಿಗಳಿಗೆ ಟೆಂಡರ್‌ನ ಅನ್ವಯ ವಿಶಿಷ್ಟ ವಿವರಣೆಯಂತೆ (Specification) ಗನ್ಯೆಟಿಂಗ್ ಕೆಲಸವನ್ನು ಮಾಡಿಸಲು ಆದೇಶಿಸಿದೆ.
7. ಕಛೇರಿ ಕಡತಕ್ಕೆ.

TEI, AEs, etc

AE -

9/2

140
13/2

535